GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 385

TO BE ANSWERED ON THE 6TH DECEMBER, 2023/ AGRAHAYANA 15, 1945 (SAKA)

NARCOTICS AND PSYCHOTROPIC SUBSTANCE-RELATED ISSUES

385. SHRI MUZIBULLA KHAN:
SMT. SULATA DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the quantity and types of narcotics seized by the Narcotics Control Bureau (NCB) in Odisha during the last three years;

(b) the details of narcotics and psychotropic substance-related arrests made in all States in the last year, State-wise;

(c) the details of funds released by Union Government under its Central Financial Assistance Scheme to States to strengthen their enforcement capabilities for combating the illicit trafficking of narcotics and psychotropic substances and dealing with the supply side of the drug menace still in operation State-wise; and

(d) the measures taken by Government to reduce illegal trade of narcotics and drug trafficking in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) The quantity and types of Narcotic Drugs & Psychotropic Substances seized by Narcotics Control Bureau (NCB) in Odisha during last three years is as under:-

Year	GANJA (In Kg)	OPIUM (In Kg)	POPPY HUSK & POPPY STRAW (In Kg)
2020	2482	0	0
2021	4227	20	27
2022	1938	0	0

(b) The details of arrests made in all states in the year 2022 under Narcotics Drugs and Psychotropic Substances (NDPS) cases as reported by the various Drug Law Enforcement Agencies to NCB is at Annexure- A.

(c) The details of funds released under the Scheme Assistance to States/ UTs for Narcotic control during the year 2018-19 to 2022-23 is at Annexure-B.

(d) The steps taken by the Government to reduce drug trafficking in the country are detailed below:-

(i) The Government has introduced the NCORD mechanism in 2016 to have effective coordination of actions among various Ministries, Departments, Central and States Law Enforcement Agencies dealing with narcotics. The mechanism was restructured in 2019 into a 4 tier structure as detailed under:-
  - Apex Level Committee (headed by Union Home Secretary)
  - Executive Level Committee (headed by Special Secretary (IS), MHA).
  - State Level Committee (headed by Chief Secretary of the concerned State).
  - District Level Committee (headed by District Magistrate)

NCORD mechanism has been further strengthened by addition of new members at different levels to make it more effective and comprehensive.

(ii) An NCORD portal has been developed which is an all in one portal for information related to drug law enforcement. Topics like NCORD, Training & Capacity Building, Narco-Offenders data, legal information, exemplary initiatives taken by States etc. are covered on the NCORD portal.

(iii) To monitor the investigation of significant and important drug cases including cases of narco-terrorism, a Joint Coordination Committee (JCC) with DG, NCB as its Chairman has been set up by Govt. of India on 19 July 2019.

(iv) A Special Task Force on Darknet and Crypto Currency has been constituted to monitor suspicious transactions related to drugs on Darknet.

(v) Dedicated Anti-Narcotics Task Force (ANTF) headed by ADG/IG level Police Officer has been established in each State/UT.

(vi) To prevent drug trafficking along land and sea border areas various border guarding forces like BSF, SSB, Assam Rifles and Indian Coast Guard have been empowered under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to make interdiction of drugs.

(vii) To prevent Inter-State movement of narcotic drugs across the country by railway network, the Railway Protection Force (RPF) has also been empowered under NDPS Act, 1985 for search, seizure and arrest.

(viii) The Government has approved cadre restructuring of NCB with creation of 425 new posts at different levels in 2022 & 2023. Creation of 04 new Regional Offices at Amritsar, Guwahati, Chennai and Ahmedabad and 05 new Zonal Offices at Gorakhpur,

Siliguri, Agartala, Itanagar & Raipur and upgradation of 12 Sub-zonal Units to Zonal Units to increase NCB's Pan India presence has also been approved.

(ix) A high level dedicated group Multi Agency Maritime Security Group (MAMSG) has been created in National Security Council Secretariat (NSCS) to analyze the drug trafficking through maritime routes, challenges and solutions.

(x) NCB in association with Interoperable Criminal Justice System (ICJS) has created a portal called National Integrated Database About arrested NDPS Offenders (NIDAAN).

(xi) With a view to bring uniformity in DLE training across India, NCB in collaboration with Department of Revenue, MoSJ&E, NACIN, BPR&D and CAPT Bhopal has developed a core module and five training modules for different ranks of DLEA, CAPFs, SPP and other civil departments. Training programmes on Digital Forensics, Darknet and Crypto currency are being organized.

(xii) Nar-K9 pool - a national Canine Pool has been established at 10 locations as a national resource to serve the interests of NCB Zonal Units as well as cater to the requirements of the States and other Central agencies.

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Sr.No	States/UTs	Total Arrested persons in NDPS cases
	State-wise narcotics and psychotropic substances-related arrests made in all states during the year 2022 under NDPS cases as reported by the various Drug Law Enforcement Agencies	
1	ANDAMAN & NICOBAR	74
2	ANDHRA PRADESH	3350
3	ARUNACHAL PRADESH	541
4	ASSAM	4753
5	BIHAR	1837
6	CHANDIGARH	224
7	CHHATTISGARH	1756
8	DNHDD	9
9	GOA	194
10	GUJARAT	849
11	HARYANA	5025
12	HIMACHAL PRADESH	2215
13	JAMMU & KASHMIR	2755
14	JHARKHAND	648
15	KARNATAKA	6884
16	KERALA	29527
17	LADAKH	3
18	LASKHDWEEP	N.R.
19	MADHYA PRADESH	6082
20	MAHARASHTRA	11400
21	MANIPUR	643
22	MEGHALAYA	243
23	MIZORAM	1129
24	NAGALAND	291
25	NEW DELHI	1573
26	ODISHA	3521
27	PUDUCHERRY	273
28	PUNJAB	16831
29	RAJASTHAN	4515
30	SIKKIM	68
31	TAMIL NADU	588
32	TELANGANA	3036
33	TRIPURA	768
34	UTTAR PRADESH	10732
35	UTTARAKHAND	1760
36	WEST BENGAL	2419
	Total	126516

Source: Narcotics Control Bureau

State-wise funds released under the scheme "Assistance to States/UTs for Narcotics Control" from 2018-19 to 2022-23

(In Rupees)

SN	State	2018-19	2019-20	2020-21	2021-22	2022-23	Total Released
1	Andhra Pradesh	7189750	0	0	0	0	7189750
2	Assam	115000	0	0	3571750	0	3686750
3	Arunachal Pradesh	6318410	6180910	0	0	0	12499320
4	Bihar	4713686	0	0	42212	0	4755898
5	Chhattisgarh	0	0	0	0	0	0
6	Delhi	0	0	0	0	0	0
7	Goa	1234897	0	0	0	0	1234897
8	Gujarat	188998	0	1400000	0	0	1588998
9	Haryana	4500000	0	5157387	0	0	9657387
10	Himachal Pradesh	5997214	6274200	282711	0	440000	12994125
11	J & K	2771045	0	0	0	0	2771045
12	Jharkhand	0	0	0	3768638	0	3768638
13	Karnataka	1328809	796699	0	0	17315589	19441097
14	Kerala	1004357	0	0	0	0	1004357
15	Madhya Pradesh	2831000	0	0	0	0	2831000
16	Maharashtra	5286700	4590000	0	0	0	9876700
17	Meghalaya	3064966	0	0	0	0	3064966
18	Mizoram	3559000	11176000	12307000	0	3736000	30778000
19	Manipur	0	0	0	0	0	0
20	Nagaland	0	5700000	0	0	0	5700000
21	Orissa	0	4165000	0	978987	0	5143987
22	Punjab	0	0	0	0	0	0
23	Rajasthan	1823552	0	0	3574227	0	5397779
24	Sikkim	6499995	86000	0	0	0	6585995
25	Tamil Nadu	2418940	0	2120000	0	0	4538940
26	Telangana	5159910	4284920	0	0	2130643	11575473
27	Tripura	2147385	4478000	4125000	0	0	10750385
28	Uttar Pradesh	3725000	0	0	0	0	3725000
29	Uttarakhand	3077448	0	0	0	0	3077448
30	West Bengal	5043587	0	0	0	0	5043587
	Total	79999649	47731729	25392098	11935814	23622232	188681522

Source: Narcotics Control Bureau